



Justice M.T. Joshi

PROFILE

B.A., LL.B.

Born on 26th April, 1954 at Amravati.

After completing schooling at New Era High School, Khamgaon, District-Buldana, obtained Degree of B.A. through G.S. College, Khamgaon with English Literature and Philosophy as special subjects. Obtained LL.B. Degree from Nagpur University.

Practised as an Advocate at Akola from 6th March, 1980 till 21st December 1992, mainly on civil side. Simultaneously, also practised in the High Court of Bombay, Bench at Nagpur. Also worked as a working journalist with three dailies in Akola for a period of ten years from 1976.

Was appointed as direct District Judge on probation as Additional District Judge at Jalna on 22nd December, 1992. Thereafter, within a period of 14 years, held various posts as (i) Director, Judicial Officers' Training Institute, Maharashtra, Nagpur, (ii) Principal Judge, Family Court, Pune (iii) Principal Judge, Family Court, Mumbai (iv) Principal District and Sessions Judge, Pune (v) Registrar, High Court, Bench at Nagpur, (vi) President, Industrial Courts, Maharashtra, (vii) Principal Judge, City Civil and Session Court, Mumbai.

Took oath of the office of Judge of Bombay High Court on 17th March, 2011.

Retired on 26/04/2016. After retirement was appointed as Vice Chairman of Maharashtra Administrative Tribunal, Mumbai and thereafter was appointed as Judicial Member, Securities Appellate Tribunal, Mumbai since 18th March, 2019.